

(b) The targets fixed and achievements during last three years under the above project are as follows:—

Year	Target (Rs. crores)	Achievement (Rs. crores)
1995-96	15.46	12.22
1996-97	13.46	14.53
1997-98	16.63	11.97

Ganga Flood Control

3216. SHRI JANG BAHADUR SINGH PATEL : Will the PRIME MINISTER be pleased to state:

(a) whether a joint team of Ganga Flood Control Commission and the officials of the Government of Uttar Pradesh inspected Malihan Jheel in Allahabad District in March, 1997;

(b) if so, the findings of the joint team; and

(c) the action taken/proposed to be taken by the Union Government and the Government of Uttar Pradesh in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Yes, Sir.

(b) The Committee in its report has suggested preparation of a scheme by the Government of Uttar Pradesh comprising of renovation of obsolete weirs and regulators, removal of jammed crest of Pidauna Regulator, channel improvement of Veruna River after conducting detailed surveys and construction of bridges where necessary.

(c) The report of the Committee has been sent to the Government of Uttar Pradesh for formulating Project Report. Flood Management being a State subject, the scheme has to be formulated and implemented by the Government of Uttar Pradesh out of its own State Plan funds.

[Translation]

Fall in Water Level of Himalayan Rivers

3217. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that the water level of the rivers originating from Himalaya are constantly decreasing due to drying up of their sources;

(b) if so, the remedial measures being taken to raise water levels of these rivers;

(c) whether the Union Government have find out the factors responsible for drying up of water resources of these rivers; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No such phenomenon has been observed in case of the rivers originating from the Himalayas.

(b) to (d) Do not arise.

[English]

US Sanctions

3218. SHRI MADHAVRAO SCINDIA : Will the PRIME MINISTER be pleased to state:

(a) whether during the recent visit of high level US team to Delhi, Government had impressed for re-imposition of US sanctions against Pakistan in the light of the latest developments in the sub-continent, culminating in test firing of the Ghauri-Missile by Pakistan; and

(c) if so, the US response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) A US delegation led by Bill Richardson, US Permanent Representative to UN, visited India from April 14-15, 1995. Since, the visit of the US delegation came soon after Pakistan's claim of having test fired an intermediate range missile dubbed "Ghauri", this development was also discussed. The US side referred to its statement regretting the missile test. It was conveyed from our side that the testing of the Ghauri missile was not an isolated event, but part of Pakistan's on-going programme to acquire missile capability with external assistance. As on earlier occasions, it was further conveyed that government will continue to monitor developments that have a bearing on India's security environment.

(b) On May 4, 1998, the US imposed category I sanctions against Khan Research Laboratories (KRL) of Pakistan and a North Korean entity (North Korean Mining Development Corporation) for collaborating on the Ghauri Missile development.